

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 260 of 2012

Dated : 7th August, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. A.B. Grain Spirits Pvt. Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Mr. Rajesh Mittra
Mr. Robin Majumder**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **3rd September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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